NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	TP 12/17	Hearing	433 (e) (f)	Jayaprakash Narayan Rao N.R. Vs. Metro Corpn. Infrastructure Ltd.

NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. K. MANEJUNIATION RATE

BYONISLE

2. BHARATHIC

NAME (IN CAPITAL)

SL.

SIGNATURE

Respondent

Counsel for petitioner is present. He requested time to comply the provisions of I&B Code. Counsel for respondent further requested to file vakalat.

For compliance and for filing vakalat, time extended as a last chance on 28.07.2017 and no further time will be given.

List it on 28.07.2017.

MEMBER (J)

MEMBER (T)